

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 48/15	TP 76/16	Hearing	397-398	Balasaheb & 6 Ors. Vs Dyanyogi Srhi Shivakumar Swamiji Sugars Ltd., & 7 Ors.

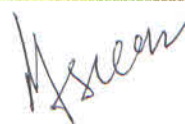
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Hadankar Deshpande
Venkabanarayana

Respondent
No. 8 Ato 3



Deepak S Shetty

Petitioner



G. Abilash

for Vivekananda
V.G.B

Resp. 8.



Shri Vivekananda, Advocate filed memo along with letter from the Bank (Respondent No.8) stating that the first respondent company has cleared the loan amount of Rs.30.00 crores to the Bank and requested to delete the name of the Bank from the array of respondents. Counsel for petitioner is present. He is directed to file information about the service of notice on R-4. Counsel for other respondents is present. He requested for time to file objections if any.

List it on 06.062017.


MEMBER (J)


MEMBER (T)